## GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS LOK SABHA

#### UNSTARRED QUESTION NO. 3177 TO BE ANSWERED ON AUGUST 07, 2025

#### **BENEFITS OF VARIOUS SCHEMES UNDER PMAY-U**

#### NO. 3177. SHRI BUNTY VIVEK SAHU:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the details of benefits provided to various categories in Beneficiary-Led Individual House Construction, Affordable Housing in Partnership, Credit Linked Subsidy Scheme and Slum Redevelopment scheme under Pradhan Mantri Awas Yojana Urban (PMAY-U) till June, 2025;
- (b) the number of houses approved, under construction, completed and the progress of the scheme across the country, State-wise and in Chhindwara district of Madhya Pradesh till June, 2025;
- (c) whether the Government has given special priority for providing permanent houses to urban poor and low-income individuals in Chhindwara city;
- (d) if so, the details thereof along with the work done so far and upcoming proposals under the scheme in Chhindwara district; and
- (e) whether any special provisions are to be considered for the most backward tribes like Bharia etc. in this tribal area and if so, the details thereof?

#### **ANSWER**

# THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI TOKHAN SAHU)

(a) to (e): Ministry of Housing and Urban Affairs (MoHUA) has been implementing Pradhan Mantri Awas Yojana - Urban (PMAY-U) since 25.06.2015 with an aim to provide all weather pucca houses with basic civic amenities to eligible urban beneficiaries across the country including Madhya Pradesh. The scheme period has been extended up to 31.12.2025 to complete sanctioned houses without changing the funding pattern and implementation methodology.

Based on the learnings from the experiences of implementation of PMAY-U, MoHUA has revamped the scheme and launched PMAY-U 2.0 'Housing for All' Mission with effect from 01.09.2024 for implementation in urban areas across the country to support 1 crore additional eligible beneficiaries in next five years. PMAY-U 2.0 is implemented through four verticals i.e., Beneficiary Led Construction (BLC), Affordable Housing in Partnership (AHP), Affordable Rental Housing (ARH) and Interest Subsidy Scheme (ISS).

PMAY-U and PMAY-U 2.0 are demand driven schemes and there are no State/City-wise targets. Selection of beneficiaries under various verticals preferred by the beneficiaries, formulation of projects and execution are done by States/Union Territories (UTs). The proposals under the scheme are approved by the State Level Sanctioning and Monitoring Committee (SLSMC) headed by the Chief Secretary of States/UTs for further sanctioning of Central Assistance by Central Sanctioning and Monitoring Committee (CSMC).

Based on the project proposal submitted by States/UTs, a total of 119.26 lakh houses, including 7.09 lakh under PMAY-U 2.0, have been sanctioned under PMAY-U by the Ministry, so far. Out of which 112.81 lakh houses have been grounded and 93.61 lakh are completed/delivered to the beneficiaries across the country as on 14.07.2025. The State/UT-wise details of total number of houses approved, under construction, completed across the country, including Madhya Pradesh under PMAY-U and PMAY-U 2.0 is at Annexure. Based on the project proposal submitted by State of Madhya Pradesh, a total of 28,448 houses have been sanctioned so far for Chhindwara district under PMAY-U and PMAY-U 2.0, out of which 26,466 (93%) are completed/delivered to the beneficiaries.

As per the scheme guidelines of PMAY-U 2.0, preference under the scheme is given to Widows, Single Women, Persons with Disabilities, Senior Citizens, Transgenders, persons belonging to Scheduled Castes/Scheduled Tribes, Minorities and other weaker and vulnerable sections of the society including tribes like Bharia.

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### Annexure referred in reply to LS USQ No. 3177 due for answer on 07.08.2025 State/LIT-wise details of houses sanctioned grounded and completed

### State/UT-wise details of houses sanctioned, grounded and completed under PMAY-U & PMAY-U 2.0

S.		State/LIT	Details of Houses (Nos.)		
No.		State/UT	Sanctioned	Grounded	Completed
1	States	Andhra Pradesh	19,47,297	18,26,698	10,78,686
2		Bihar	4,45,212	2,96,469	1,89,863
3		Chhattisgarh	2,99,922	2,85,392	2,57,171
4		Goa	3,146	3,146	3,145
5		Gujarat	9,93,877	9,72,208	9,41,419
6		Haryana	1,30,290	90,636	70,522
7		Himachal Pradesh	12,640	12,640	11,381
8		Jharkhand	2,43,421	2,10,640	1,59,751
9		Karnataka	5,84,086	5,08,586	3,94,054
10		Kerala	1,61,957	1,55,162	1,34,127
11		Madhya Pradesh	9,66,133	9,45,487	8,68,097
12		Maharashtra	12,49,047	11,49,437	9,93,361
13		Odisha	2,15,339	1,85,963	1,64,880
14		Punjab	1,33,270	1,18,475	97,920
15		Rajasthan	3,33,815	2,94,639	2,34,698
16		Tamil Nadu	6,70,425	6,69,514	6,07,051
17		Telangana	3,61,755	2,35,023	2,23,627
18		Uttar Pradesh	19,75,035	17,59,770	17,02,317
19		Uttarakhand	63,605	62,793	42,966
20		West Bengal	6,15,105	6,05,971	4,65,561
Sub-total (States)			1,14,05,377	1,03,88,649	86,40,597
21	North East States	Arunachal Pradesh	13,379	8,739	8,068
22		Assam	1,84,991	1,69,101	1,30,425
23		Manipur	52,519	49,593	18,397
24		Meghalaya	4,758	4,083	1,995
25		Mizoram	39,150	39,101	26,596
26		Nagaland	31,067	31,060	29,029
27		Sikkim	299	299	219
28		Tripura	90,989	88,416	78,061
Sub-tot	b-total (NE States)		4,17,152	3,90,392	2,92,790
29	Union Territories	A&N Islands	376	376	80
30		Chandigarh	1,256	1,256	1,256
31		D&NH and D&D	9,947	9,947	9,450
32		Delhi	29,976	29,976	29,976
33		J&K	43,856	42,159	32,091
34		Ladakh	1,283	991	882
35		Lakshadweep	-	-	-
36		Puducherry	16,442	16,050	11,377
Sub-total (UTs)			1,03,136	1,00,755	85,112
Total			119.26 Lakh	112.81 Lakh*	93.61 Lakh*

<sup>\*</sup>Includes 4.01 lakh and 3.41 lakh houses grounded for construction and completed respectively during PMAY-U Mission period pertaining to earlier scheme.